

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-21/2008(Pt.)/1587 /A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Joint Registrar,
Gauhati High Court,
Itanagar Permanent Bench,
Yupia, Arunachal Pradesh.

Dated Guwahati, 19th March, 2025.

Sub:- **Station leave.**

Ref:- No. HC (IB)-VIG/01/2025/202-206 Dated the 13th February, 2025.

Sir,

With reference to the above, I am directed to inform you that Shri Yomge Ado, Member Secretary, Arunachal Pradesh State Legal Services Authority, Itanagar has been granted **station leave permission w.e.f. 14.03.2025 to 18.03.2025**. A senior Officer available at the station shall remain in charge of his office during his absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-21/2008(Pt.)/1588 -1589 /A, dated , 19-03-2025

Copy to:

1. Shri Yomge Ado, Member Secretary, Arunachal Pradesh State Legal Services Authority, Itanagar.
2. The Project Manager, Gauhati High Court.



JT. REGISTRAR (VIGILANCE)

